COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P.No.3 of 2015

Dated : 06th April, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Tata Power Delhi Distribution Ltd. ...Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay D. Shah
Ms. Supriya Juneja

O R D E R

We have heard learned counsel for the Petitioner. We have expressed some doubt about the maintainability of the Petition.

Issue notice to the Respondents returnable on 28.04.2015. Dasti in addition is permitted.

List the matter on ***28.04.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr